NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.244/2016 RT CA(CAA) NO.112/Chd/Hry/2017 (Decided matter)

In the matter of:

Scheme of Amalgamation and demerger between:

Ananat Raj Agencies Pvt.Ltd. and Ors. ... Petitioner Companies.

Present: Mr. Atul V. Sood, Advocate for petitioners

Mr. Anchit Oswal and Mr. Rohan Mittal, Advocates

for the Objector M/s Lalea Trading Limited.

On request, adjourned for arguments to 27.09.2017.

(Justice R.P. Nagrath) Member(Judicial)

August 30, 2017.